

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/274(CHE)/2022

**NAME OF THE PETITIONER** : M/s Sree Sapthagiri Constructions

**NAME OF THE RESPONDENT(S)** : M/s Thriveni Earthmovers Private Limited

**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. L. Gokul Raj for the Petitioner. Ld. Counsel Mr. Satish Parasaran for the Respondent.

List the petition for hearing on **06.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**